

LORD'S MARK INDUSTRIES LIMITED

(FORMERLY KNOWN AS LORDS MARK INDIA LIMITED) ("LMIL" / "TARGET COMPANY" / "TC")

(Corporate Identification No. L35103MH1979PLC021614)

Registered Office: 317, Maker Chamber V, 221 Nariman Point, Mumbai, Maharashtra, 400021, India;

Phone No.: +91-22-22823853; Email id: kratoseal@gmail.com; dvfl@rediffmail.com; Website: www.lordsmarkindia.com

Open offer for acquisition of 2,60,000 Equity Shares of Rs. 10/- each representing 26.00% of the equity and voting share capital of the Target Company by Mr. Sachidanand Hariram Upadhyay (Acquirer).

This Post offer Advertisement is being issued by Navigant Corporate Advisors Limited, The Manager to the offer, on behalf of the Acquirer, in connection with the offer made by the Acquirer in compliance with regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulation, 2011 and subsequent amendments thereto ("**SEBI (SAST) Regulation, 2011**").

The Detailed public statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirer have appeared in Financial Express - English Daily (all editions); Jansatta - Hindi Daily (all editions); Pratihakal - Marathi Daily (Mumbai edition) on June 10, 2025.

- Name of the Target Company : Lord's Mark Industries Limited
(formerly known as Lords Mark India Limited)
- Name of the Acquirer : Mr. Sachidanand Hariram Upadhyay
- Name of the Manager to the offer : Navigant Corporate Advisors Limited
- Name of the Register to the officer : Purva Sharegistry (India) Private Limited
- Offer details
 - Date of Opening of the Offer : Monday, 13th October, 2025
 - Date of the Closing of the offer : Tuesday, 28th October, 2025
- Date of Payment of Consideration : Not Applicable since no shares tendered in the Open Offer
- Details of the Acquisition :

Sr No.	Particulars	Proposed in the Offer Document		Actual	
7.1.	Offer Price	Rs. 30.00 per Equity Share		Rs. 30.00 per Equity Share	
7.2.	Aggregate number of Shares tendered	2,60,000		Nil	
7.3.	Aggregate number of Shares accepted	2,60,000		Nil	
7.4.	Size of the offer (Numbers of shares multiplied by Offer price per share)	Rs. 78,00,000		Nil	
7.5.	Shareholding of the Acquirer before Share Purchase Agreement (SPA) and Public Announcement (No. & %)	Nil (0.00%)		Nil (0.00%)	
7.6.	Shares Acquired by way of Share Purchase Agreement (SPA) • Number • % Fully Diluted Equity Share Capital	4,90,051 (49.01%)		4,90,051 (49.01%)	
7.7.	Shares Acquired by way of Open offer • Number • % Fully Diluted Equity Share Capital	2,60,000 (26.00%)		0 (0.00%)	
7.8.	Shares Acquired after detailed Public Statement • Number of Shares acquired • Price of the shares acquired • % of the shares acquired	Not Applicable		Not Applicable	
7.9.	Post offer Shareholding of Acquirer • Number • % Fully Diluted Equity Share Capital	7,50,051 (75.01%)		4,90,051 (49.01%)	
7.10	Pre and Post Offer Shareholding of Public Shareholders • Number • % Fully Diluted Equity Share Capital	Pre- Offer 5,09,949 (50.99%)	Post Offer 2,49,949 (24.99%)	Pre- Offer 5,09,949 (50.99%)	Post offer 5,09,949 (50.99%)

- The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the fulfillment of his obligations as laid down by SEBI (SAST) Regulations, 2011.
- A copy of this Post Offer Advertisement will be available on the website of SEBI.
- Capitalized terms used in this advertisement and not define herein, shall have same meaning assigned to them in the Letter of Offer dated 03.10.2025.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRER**NAVIGANT CORPORATE ADVISORS LIMITED**

804, Meadows, Sahar Plaza Complex, J B Nagar, Andheri Kurla Road, Andheri East, Mumbai - 400059.

Tel No. +91 22 4120 4837 / 4973 5078

Email id: navigant@navigantcorp.comWebsite: www.navigantcorp.com

SEBI Registration No: INM000012243

Contact person: Mr. Sarthak Vijlani

Place: Mumbai

Date: October 29, 2025